

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 9th October, 2026

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that on account of other official duties of Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma *[i.e. For attending the Two-day National Annual Stakeholders on "Ten years of the Juvenile Justice (Care and Protection of Children) Act, 2015: Progress, Challenges and Priorities for the next decade" scheduled to be held on 10th-11th October, 2026 at the Supreme Court in association with UNICEF – India.]*, the Division Bench matters scheduled to be listed on 10.10.2026 (Saturday) will be listed on 12.10.2026 (Monday).

The Single Bench matters of Hon'ble Mr. Justice A. Bimol Singh & Hon'ble Mr. Justice A. Guneshwar Sharma to be listed on 10-10-2026 will be taken up on the same day before the Single Bench of Hon'ble The Chief Justice for fixing dates, extension of interim orders as well as for taking up urgent matters.

By Order etc.

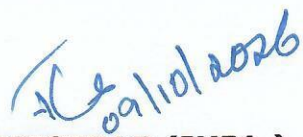
Sd/-

(K. NIROJIT)
i/c REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 21917-35
Copy to:

Imphal, the 9th October, 2026

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. The President, District Bar Association Bishnupur /Chandel / Churachandpur / Kakching / Senapati / Tamenglong / Thoubal / Ukhrul.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, Court Managers Gr. II, High Court of Manipur.
15. All the Assistant Registrars, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.


i/c REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
